

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)
17306-17308/2015

No(s).

BROWN & SHARPE INC.
(PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.
(with interim relief and office report)

Respondent(s)

Date : 14/09/2015 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Roopali Gupta, Adv.
Ms. Kavita Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service of notice in respect of both the
respondents.

List again on 7.12.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.09.19
10:58:03 IST
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